

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-20/2024/ 242 /R. Cell

Dated Guwahati the 25th September, 2024

The Gauhati High Court has been pleased to notify that the following Grade-III officer is recommended for promotion to Grade-II of Arunachal Pradesh Judicial Service.

Sl. No.	Name of the Officer
1.	Smti Christina Mum Norbu, Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.), Longding, Longding District

The above select list shall remain valid till 31st March, 2025.

By Order,

Sd/-

(C.B. Gogoi)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

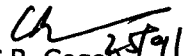
Memo No.HC.XXXVII-20 /2024/242 A/R. Cell

Dated Guwahati the 25th September, 2024

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun for information and necessary action.
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.

9. The Project Manager for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 25-09-2024 regarding select list in connection with regular promotion from Grade-III to Grade-II of Arunachal Pradesh Judicial Service**" with a scroll in the home page.
10. P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
11. P.S. to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.


(C.B. Gogoi) 25/9/2024

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati-1